

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 26.05.2026**

**COURT OF REGISTRAR**

**(HYBRID MODE)**

**11:30 A.M.**

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 3721 of 2026 in Comp. App. (AT) No. ___ of 2026	Ruhi Realty Private Limited and Ors. Vs. Tirupati Sankalp Realtors Private Limited and Ors.	Aditya Bharat Manubarwala
<b>2.</b>	I.A. No. 3722 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Bhagya Enterprises (Through Raju Chintamani Mandal, Sole Proprietor) Vs. BLV Infinity Project Solutions Private Limited	CS Vinod Mohit Kumar
<b>3.</b>	I.A. No. 3784 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Worldwide Machinery Solutions Pvt. Ltd. Vs. SREI Equipment Finance Limited	Shivangshu Naval
<b>4.</b>	I.A. No. 3815 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Narain Broadlink Technology Pvt. Ltd. Through its Director (Raj Narain Yadav) Vs. Jaiprakash Associates Ltd. (Corporate Debtor) (Through its Resolution Professional) Registered & Anr.	Hemant Shukla
<b>5.</b>	I.A. No. 3885 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Akhilesh Tiwari and Anr. Vs. Chhaya Gupta RP of JSM Pvt. Ltd. & Anr.	Sandeep S. Tiwari
<b>6.</b>	I.A. No. 3886 of 2026 in I.A. No. ___ of 2026 in I.A. No. 1429 of 2026 in Comp. App. (AT) (Ins) No. 368 of 2026	Greater Noida Industrial Development Authority Through Its Manager (Builder) Vs. Gyan Chandra Misra Resolution Professional for Mascot Soho Homes Private Limited & Anr.	Abhishek Anand

<b>7.</b>	I.A. No. 3887 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Assistant Commissioner, CGST & Central Excise, Division-I, Daman Commissionerate Vs. Brijendra Kumar Mishra, Resolution Professional for AGS Transact Technologies Limited	Radhika Bishwajit Dubey
<b>8.</b>	I.A. No. 3939 of 2026 in I.A. No. ___ of 2026 in Comp. App. (AT) (Ins) No. 650 of 2025	Harkar Developers Pvt. Ltd. Vs. Dera Finvest Pvt. Ltd. & Others	S.N. Fuladi

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**By order**  
**-sd/-**  
**Assistant Registrar**